## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/133/2016

NAME OF THE PETITIONER(S)

: S. Venkatesh & another

NAME OF THE RESPONDENT(S)

: M/s Cenney Hotels Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

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REPRESENTATION BY WHOM

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à CBI VISANU

fer petitraier

DUNSEL FOR R-4

COUNSEL 1011 12 9

3. M. Roshan Adia.

for Harishankan Man;

counsel for R2 LR3

M. Marythy

## **ORDER**

Counsels for both the parties are present. Counsel for the Respondent prayed for time to make final written submissions and to supplement the same with oral submissions. At request, time is enlarged. Put up on 23.11.2017 at 10.30 A.M.

-Sd-

MEMBER (TECHNICAL) ghk

-Sd -

MEMBER (JUDICIAL)